

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE & FARMERS WELFARE
DEPARTMENT OF ANIMAL HUSBANDRY, DAIRYING & FISHERIES
LOK SABHA
UNSTARRED QUESTION No.1063
TO BE ANSWERED ON 24TH JULY, 2018

Compensation to Fishermen for Ockhi Disaster

1063.SHRI N.K. PREMACHANDRAN:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि और किसान कल्याण मंत्री be pleased to state:

- (a) whether the Government proposes to implement special package for the welfare of fisher folk for compensating their loss due to cyclone Ockhi disaster;
- (b) if so, the details thereof;
- (c) the details of financial assistance provided by the Government to each State for the cyclone Ockhi Disaster Management;
- (d) whether the Government is considering the request of State Government of Kerala for a special package other than the relief as per the existing norms of disaster management and if so, the details thereof;
- (e) whether the Government proposes to provide special assistance to the fisher folk in the cyclone Ockhi affected areas during the trawling season and if so, the details thereof; and
- f) the details of action taken by the Government for compensating the fisher folk and boat owners for their loss of net and other fishing instrument due to cyclone Ockhi?

ANSWER

THE MINISTER OF STATE FOR AGRICULTURE & FARMER'S WELFARE:

(SMT. KRISHNA RAJ)

(a) & (b) No, Madam.

(c) As per the details received from the Nodal Ministry for Disaster Management i.e., Ministry of Home Affairs, the Government of India has released an assistance of Rs. 76.50 crore from State Disaster Response Fund (SDRF) and Rs. 133.00 crore from National Disaster Response Fund (NDRF) to Government of Kerala in order to support the affected people, after the cyclone 'Ockhi'. Similarly, an amount of Rs. 413.55 crore (Rs. 280.50 crore from SDRF + Rs. 133.05 crore from NDRF) were released to the State Government of Tamil Nadu for carrying out the immediate relief measures.

(d) The proposal at a total cost of Rs.741.60 lakh for providing assistance to Ockhi Cyclone affected traditional fishermen in the State of Kerala was received in Department of Animal Husbandry, Dairying & Fisheries (DADF), Ministry of Agriculture & Farmers Welfare (MoAFW) from Government of Kerala during 2017-18, and an amount of Rs.194.40 lakh was sanctioned as per entitlement to meet the Central liability/share under the Centrally Sponsored Scheme (CSS) on 'Blue Revolution: Integrated Development and Management of Fisheries' for implementation of the above said proposal.

(e) No, Madam, no such proposal is under consideration in the DADF, MoAFW.

(f) As mentioned in part (d) above, an amount of Rs.194.40 lakh was sanctioned by DADF, MoAFW to Government of Kerala for replacement of FRP Boats and providing Sea Safety equipment to the Ockhi Cyclone affected traditional fishermen.
